

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 78
ANSWERED ON 20.07.2026

Comments of CBSE

78. Shri Matheswaran V S:

Will the Minister of EDUCATION be pleased to state:

- (a) whether CBSE Chairman is liable to answer the queries of Parliamentary standing committees or not as CBSE plays role in implementing centrally sponsored education schemes such as Samagra Shiksha Abhiyan, PM SHRI and PM POSHAN; and
- (b) whether it is a fact that education Ministry sought Union law Ministry's opinion regarding whether CBSE is answerable to Parliamentary Standing Committees or not and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a): The Central Board of Secondary Education (CBSE) is a self-financed autonomous body functioning under the aegis of the Department of School Education and Literacy, Ministry of Education, Government of India. CBSE does not implement centrally sponsored education schemes such as Samagra Shiksha Abhiyan, PM SHRI and PM POSHAN. Further, CBSE does not receive any funds from Consolidated Fund of India.

However, the CBSE is liable to answer queries of Parliament Standing Committee.

(b): No proposal in this regard has been moved by Ministry of Education.
